2006-06, Rs. 70 crore was allocated for implementation of the Scheme. During the current year, Rs. 31.50 crore has been allocated. As per latest information available, 68855 separated employees were retrained during the period 2003-04 to 2005-06.

## **BRPSE Report on sick Undertakings**

136. SHRI CHITTABRATA MAJUMDAR:

SHRI C. RAMACHANDRAIAH:

SHRI TAPAN KUMAR SEN:

Will the Minister of HEAVY INDUSTRIESAND PUBLIC ENTERPRISES be pleased to state;

- (a) whether Government propose to revive loss making Public Sector Undertakings (PSUs);
  - (b) if so, the details thereof;
- (c) whether the Board for Reconstruction of Public Sector Enterprises (BRPSE) has completed examination of some of the sick Public Sector Undertakings; and
  - (d) if so, the details thereof along with the names of those undertakings; and
- (e) the details of recommendation made by BRPSE and the decision taken by Government thereon?

THE MINISTER OF HEAVY INDUSTRIESAND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) National Common Programme of the Government stipulates that the Government is committed for a strong and effective public sector whose social objectives are met by its commercial functioning. While every efforts will be made to modernize and restructure sick public sector companies and revive sick industry, chronically loss making companies will either be sold off, or closed, after all workers have got their legitimate dues and compensation.

(c) to (e) The Board for Reconstruction of Public Sector Enterprises (BRPSE) has, till 30th June 2006, given its recommendation in respect of 32 cases of PSEs (See below) envisaging fund/non-fund based assistance of Rs. 11060 crores from Government of India as per enclosed Statement. The Board's recommendations fall under three broad heads viz (i) Revival as PSE - 24 cases (ii) Revival through joint venture/disinvestment-7 cases and (iii) Closure-1 case. The recommendations of the Board are advisory in nature. The Administrative ministries/departments process the recommendations of BRPSE for obtaining appoval of the competent authority. Till 30th June 2006, approval of the comDetent authority has been obtained in respect of 17 PSEs.

Statement

List of PSE whose revival/rehabilitation or closure/winding up proposals have been cleared by Board for Reconstruction of Public Sector Enterprises (BRPSE)

SI.	Name of the CPSE	Name of the Ministry/	Broad gist of the	Broad gist of the decision
No.		Department	recommendation of BRPSE	of the Government
1	2	3	4	5
1	Hindustan Salts Ltd.*	Deptt. of Heavy Industry	Revival as a PSE	Revival as a PSE. However, the feasibility of forming a joint venture company for the management of salt factory may also be considered.
2	Bridge& Roof Co.	Deptt. of Heavy Industry	Revival as a PSE	Revival as a PSE
3	(India) Ltd.* BBJ Construction Co. Ltd *	Deptt. of Heavy Industry	Revival as a PSE	Revival as a PSE
4	Tyre Corporation of India Ltd.	Deptt. of Heavy Industry	Revival as PSE	
5	British India Corporation	Ministry of Textiles	Revival through Joint	Revival through Joint
	Ltd.*		Venture/disinvestmen	t Venture/lease of mills

	5	4	3	2	1
	5 mills as PSE Revival of 22 mills as PSE		Ministry of Textiles	National Textiles	6
•	mills through units and handling over of		Corporation Ltd. &		
	2 mills to Government of	Joint Venture		its 9 subsidiaries*	
	Pondicherry.				
		Revival as a PSE	Deptt. of Fertilizers	Madras 'Fertilizers Ltd.	7
,	Assistance recommended by BRPSE	Revival as a PSE	Deptt. of Heavy Industry	HMT Bearings Ltd.*	8
	may be granted. A				
	suitable strategic partner may be				
	identified within a year.				
	a PSE Revival as a PSE. <b>The</b> Co. may	Revival as a PS	Deptt. of Heavy Industry	Praga Tools Ltd.*	9
,	be merged with its holding				
	Company i.e. HMT Ltd.				
	Revival as a PSE	Revival as a PSE	Brailriwate& Company Deptt of Heavy Industry Ltd.*		10
		Revival through Joint	Deptt. of Heavy Industry	NEPA Ltd.	11
		Venture/disinvestment			
	Revival through Joint	Revival through Joint	Deptt. of Heavy Industry	Richardson&Cruddas	12
	Venture/disinvestment	Venture/disinvestment		Ltd.*	
,	Revival through Joint Venture/	Revival through Joint	Central Inland Water Deptt. of Shipping		13
	disinvestment	Venture/disinvestment	Transport Corporation		
				Ltd.*	

70
2
₹
60
ž
罕
ਙ

					[25	
14	Tungabhadra Steel Products Ltd.*	Deptt, of Heavy Industry	Revival through Joint Venture/disinvestment	Revival through Joint Venture/ disinvestment	(25 July, 2006)	
15	Bharat Wagon & Engineering Co. Ltd.	Deptt, of Heavy Industry	Revival as a PSE		006]	
16	Bharat Pumps & Compressors Ltd.	Deptt, of Heavy Industry	Revival through Joint Venture/disinvestment			
17	Hindustan Antibiotics	Deptt, of Chemicals &	Revival as a PSE	Revival as a PSE		
	Ltd.*	Petrochemicals	Revival as a PSE	Revival as a PSE	71	
18	Eastern Coalfields Ltd	Ministry of Coal			Σ	
19	Cement Corporation	Deptt, of Heavy Industry	Non-operating units may	Non-operating units may be	×	
	of India Ltd.*		be closed, other operaling units will be revived as a PSE	closed. Other operating units will be revived as a PSE	RAJYA SABHA	
20	Bharat Ophthalmic	Deptt, of Heavy industry C	Closure	Closure		
	Glass Ltd.*					
21	HMT Machne Tools Ltd. Deptt, of Heavy Industry Revival as a PSE					
22	Heavy Engineering Corporation Ltd.*	Deptt, of Heavy Industry Revival as a PSE		Revival as a PSE		
23	Hindustan Organic Chemicals	Deptt, of Chemicals & Petrochemicals	Revival as a PSE	Revival as a PSE		

1	2	3	4	5
24	Hindustan Insecticides Ltd.	Deptt, of Chemicals & Petrochemicals	Revival as a PSE	
25	Mineral Exploration Corporation Ltd.	Ministry of Mines	Revival as a PSE	
26	Fertilizers & Chemicals TravancoreLtd*	Department of Fertilizers	Revival as a PSE	Revival as a PSE
27	Hindustan Shipyard Ltd.	Department of Shipping	Revival as a PSE	
28	Central Electronics Ltd.	Department of Scientific Industrial Research	Revival as a PSE &	
29	National Projects Construction Corporation Ltd.	Ministry of Water	Revival as a PSE Resources	
30	MECON Ltd.	Ministry of Steel	Revival as a PSE	
31	Andrew Yule & Co. Ltd.	Deptt, of Heavy Industry	Revival as a PSE	
32	Instrumentation Ltd.	Deptt, of Heavy Industry	Revival as a PSE	

8

<sup>\*—</sup>In respect of 17 cases mentioned against SI.No. 1, 2, 3, 5, 6, 8, 9,10,12,13,14,17,19, 20, 22, 23, & 26, decisions have been taken by the competent authority.